



BHARATA MATA SCHOOL OF LEGAL STUDIES



Welcome

A PROJECT OF THE ARCHDIOCESE OF ERNAKULAM – ANGAMALY CHOONDY, ALUVA - 683112, KERALA

Affiliated to M.G. University and Approved by Bar Council of India
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ADR INTERNATIONAL CONCLAVE



REV.FR. SEBASTIAN VADAKUMPADAN
(Director, BSOLS)



Hon'ble JUSTICE K.M JOSEPH
(Judge, Supreme Court of India)



ARCHBISHOP MAR ANTONY KARIYIL
(Archiepiscopal Vicar Ernakulam Angamaly Archdiocese)



FR. THOMAS MAZHUVANCHERY
(Assistant Director, BSOLS)



BHARATA MATA ADR INTERNATIONAL



PROF. STEVE NGO
President, Beihai Asia International Arbitration Centre, Singapore



KAVITA BHATIA
(Assistant Professor at Faculty of Law, The Maharaja Sayajirao University of Baroda, Vadodara.)



TWO DAYS PROGRAMME
22nd & 23rd
MAY, 2022



DR. V.S. SEBASTIAN
(Principal, BSOLS)



DR. SELINE ABRAHAM
(Vice-Principal, BSOLS)



ADV.KRUSCH ANTONY
(Coordinator, BADRI WMO Indian Delegate & Educational Advisor)

ORGANISED BY IQAC, BSOLS

BHARATA MATA ADR INTERNATIONAL CLUB

**'With a difference, make a difference and for a difference'
'for God and Country'**



ABOUT BHARATA MATA ADR INTERNATIONAL (BADRI)

BADRI is an alternative dispute resolution centre for resolution of disputes using the tools of Negotiation, Conciliation, Mediation, and other methods like Arbitration and Expert Determination, at Bharata Mata School of Legal Studies, Choondy, Aluva, Kerala 683112. It is formed with an objective of creating a culture of harmonious dispute resolutions in the society, for a quick, easy, facilitative and cost-effective dispute resolutions, with a larger objective of restorative justice for the entire community of the state, nation and the world.

The ADR Center provides all applicants with an informal process to resolve disputes, disagreements, or complaints on a wide range of work-related matters. BADRI offers a setting that applies the techniques and training methods such as conflict prevention, resolution and management.

CONTACT US:

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INTENDED OUTCOMES

- Enhance Public Satisfaction with Dispute Resolution
- Improve Access to Justice for Disadvantaged Groups
- Support and Complement Court Reforms
- Reduce Delay in the Resolution of Disputes
- Reduce the Cost of Resolving Disputes
- Manage Disputes and Conflicts that may directly impair Development Initiatives

PROGRAMME

It gives us immense pleasure to invite the faculties and delegates to participate in the ADR INTERNATIONAL CONCLAVE, organised by BHARATA MATA SCHOOL OF LEGAL STUDIES for the two days sessions. Eminent personalities will be addressing the conclave on various sessions.

Inauguration: 22nd May, 2022 - 11.30 am

Valedictory function : 23rd May, 2022 - 4.00 pm

Registration Fee : Rs. 500/-

Last Day For Registration : May 6th, 2022

Registration Link : <https://forms.gle/WP4Ljs1UoD68YMvZ8>

Certificates will be issued only to the registered participants

Payment details: Registration fee can be paid online or direct bank transfer

BANK DETAILS:

BHARATA MATA ADR INTERNATIONAL

A/c NUMBER: 608002010011803

IFSC: UBIN0560804

UNION BANK OF INDIA

BRANCH: EDATHALA

- Normal Accommodation will be provided to the participants
- No TA will be provided
- Sightseeing facilities shall be arranged for the interested participants at their own cost
- Further information shall be provided after the registration